

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/21/1020/2016
Dated: 31/10/2018

BETWEEN:

B.Venkataiah, S/o. Mallaiah,
Aged about 64 years,
Sr. Trackman,
O/o. SSE/P.Way/S.C.Rly/Sirpurkagaznagar,
D.No. Railway Colony,
Kagazmagar Adilabad – T.S. State.

..... Applicant

AND

1. Union of India rep. by
General Manager,
South Central Railway,
Railnilayam,
Secunderabad – 500 073.
2. Sr. Divisional Personnel Officer,
S.C. Railway, Secunderabad Division,
O/o. DRM, Sanchalan Bhavan,
Secunderabad T.S.
3. Sr. Divisional Financial Manager,
S.C. Railway, Secunderabad Division,
O/o. DRM, Sanchalan Bhavan,
Secunderabad , T.S.

..... Respondents

Counsel for the Applicant : Mr. B. Rajesh Kumar, Advocate
Counsel for the Respondents : Mr. T. Hanumantha Reddy, SC for Rlys.

CORAM

Hon'ble Mr. B.V. Sudhakar, Admn. Member
Hon'ble Mr. Swarup Kumar Mishra, Judl. Member

ORAL ORDER

{Per Hon'ble Mr. B.V. Sudhakar, Admin. Member}

Counsel for the Respondents present .

2. No representation for the applicant even though the matter is listed under the caption for dismissal. The OA is therefore, dismissed for non-prosecution. No costs.

(SWARUP KUMAR MISHRA)
JUDL MEMBER

(B.V.SUDHAKAR)
ADMN. MEMBER

Dated the 31st October, 2018
(Dictated in the Open Court)

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